

Central Administrative Tribunal
Principal Bench
New Delhi

O.A.No.4163/2017

Order Reserved on: 29.11.2017
Order pronounced on 01.12.2017

Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Sumit Gahlot, Aged about 31 years, Group 'C'
S/o Sh. Raghuvinder Gahlot
R/o A-3/42 IIInd Floor
Asalatpur, Janakpuri
New Delhi – 110 058.
(candidate to the post of TGT (Computer Science) ... Applicant

(By Advocate: Shri Rohit Bhagat)

Versus

1. GNCT of Delhi

Through its Chief Secretary
5th Level, 'A' Wing
Delhi Secretariat
IP Estate
New Delhi.

2. Delhi Subordinate Services Selection Board

Through its Secretary
F-18, Karkardooma Institutional Area
New Delhi.

3. Directorate of Education

Through its Director
(GNCTD of Delhi)
Old Secretariat, Delhi-110054. ... Respondents

O R D E R

By V. Ajay Kumar, Member (J):

Heard the learned counsel for the applicant.

2. Issue notice by **DASTI** to the respondents and the applicant's counsel shall file proof of service before the next date of hearing.
3. List on 14.12.2017.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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